

**Central Administrative Tribunal
Principal Bench**

**OA No.1723/2019
MA No.1898/2019**

New Delhi, this the 29th day of May, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Shri Atul Garg,
Aged about 53 years,
S/o Sh. I.C. Gupta,
R/o F-4, Bhikaji Fire Station,
Bhikaji Cama Place,
New Delhi
(Working as Chief Fire Officer in Delhi Fire Service, (Group
A)

...Applicant

(By Advocate : Shri S.K. Gupta)

Versus

Govt. of NCT of Delhi through

1. Chief Secretary,
Govt. of NCT of Delhi,
Delhi Secretariat,
I.P. Estate, New Delhi.
2. Pr. Secretary (Home),
Govt. of NCT of Delhi,
Delhi Secretariat,
I.P. Estate, New Delhi.
3. Director,
Delhi Fire Services,
Fire Headquarter,
Connaught Circus,
New Delhi-110001.

...Respondents

ORDER (ORAL)**Justice L. Narasimha Reddy, Chairman :-**

Learned counsel for applicant seeks permission of the Tribunal to withdraw the OA, without prejudice to the rights of the applicant, to make proper representation and, then to pursue remedies. Permission is accorded and OA is dismissed as withdrawn, leaving it open to the applicant to pursue remedies, in accordance with law.

Pending MAs, if any, also stand disposed of.

There shall be no order as to costs.

(Aradhana Johri) (Justice L. Narasimha Reddy)
Member (A) Chairman

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